

SPECIAL BENCH - 2
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/298(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M

IN THE MATTER OF	VISUN SERVICES LLP VS YIBEAL TRADEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Soumya Roy, Adv. ... For Corporate Debtor

Mr. Dipak Ranjan Mukherjee, Adv.

Mr. Rishav Banerjee, Adv. ... For OC

Ms. Purna Shaha, Adv.

Ms. Rishika Goyal, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Supplementary affidavit is taken on record and the same has already been served upon the opposite party.
3. Heard. **Reserved for Orders.**
4. Written notes of Arguments, if any, be filed within a period of seven days.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**